### Bail out package for private airlines

1109. DR. T.N. SEEMA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has any plans to announce any bail out package for the loss making private airlines companies; and
- (b) the total dues payable by the private airlines companies to Government and other agencies with respect to fuel, taxes, airport fees and all other charges?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) No such proposal is under consideration of the Ministry.

(b) The details of dues payable by the private airlines to Government and other agencies are given in the Statement.

as on 30th September, 2011

Statement
(A) Dues of Public Sector Oil Marketing Companies (OMCs)

(Rs. in crores)

Name of OMC	Name of Private	Outstanding as on
	Airlines	30.9.2011
Indian Oil Corporation	Air India	1880.40
Ltd. (IOC)	Jet Airways	695.90
	Go Air	39.05
	Spicejet	93.70
	Kingfisher Airlines	Nil
Bharat Petroleum	Air India	484.30
Corporation Ltd. (BPCL)	Jet Airways	153.24
	Go Air	1.41
	Spicejet	Nil
	Kingfisher Airlines	Ńil
Hindustan Petroleum	Air India	417.80
Corporation Ltd. (HPCL)	Jet Airways	0.01
	Kingfisher Airlines	636.79
	Paramount Airways	19.28

(B) Detail of outstanding taxes (As on Feb. 2011): So far as direct taxes are concerned, Ministry of Finance does not centrally maintain database of income tax dues based on industry engaged in specific business/profession and therefore such information is not available about private airlines companies.

Regarding indirect taxes, namely, Inland, Air Travel Tax (IATT), Foreign Travel Tax (FTT) and service tax pending and interest owed by Private airline companies is as under:

## (a) Inland Air Travel Tax (IATT)/Foreign Travel Tax (FTT)

SI.No.	Name of Airlines	outst	gory-wise amount of anding against each A mpanies (Rs. in crore	Airline
		IATT	Interest	Penalty
1	Jet Airways India Pvt Ltd.	0.00	1.26	3.00
2	City Link Airways (P) Ltd.	0.60	-	0.18
3.	Air Asiatic Ltd.	0.58	0.20% p.a.	0.18
4.	El Al Issreal Airline	0.00 (FTT)	-	0.02
5.	NEPC Ltd. (Skyline NEPC Airlines)	4.07	3.64	9.52

#### Status:

In respect of case at SI. No. 1 recovery of the dues has been stayed by Hon'ble Delhi High Court. In two cases at SI. No. 2 and 3 parties are not traceable. In respect of the case at SI. No. 4, the party belongs to Mumbai and the Deputy Commissioner, Tax Recovery Cell, Air Cargo Complex, Mumbai has been requested to make recovery of the amount. The party has also been asked to deposit the Government dues. With regard to the case at SI. No. 5. certificate action with District Collector, Revenue, Chennai has been taken.

# (b) Service Tax

SI. No.	Name of Zone	Name of Airlines	Amount of service tax (Rs. in crore)
1	2	3	4
1	Bangalore	M/s Jet Air Pvt Ltd.,	0.02
2		M/s Kingfisher Airlines	2.29
3		Malaysian Airlines	2.10
4.		Srilankan Airlines	1.06

1	2	3	4
5.	Chennai	Srilankan Airlines	1.06
6		Srilankan Airlines	0.03
7		Srilankan Airlines	0.03
8		M/s. Jet Airways	0.17 (0.17 penalty)
9		M/s. Jet Airways	0.01 (0.01 penalty)
10	Mumbai	M/s. Jet Airways	1.06 (1.50 Interest & Penalty)
11.		M/s. Jet Airways	4.22 (4.22 penalty)
12.		M/s. Jet Airways	2.88 (2.88 penalty)

### Status:

Quasi-judicial proceedings are initiated by issuance of show cause cum demand notice for recovery of Service Tax. The show cause notice is adjudicated by issuance of Order-in-Original. The respective parties have filed appeals before CESTAT/Commissioner (Appeals) against.

(c) Outstanding dues against Airlines on Account of Landing, Parking and other charges as on 30.6.2011.

SI. No.	Name of the Airlines	Amount
		(Rs. In Crores)
(a)	National Carriers	
	Air India Ltd.	833.56
•	Pawan Hans Ltd.	14.04
	Sub Total	847.60
(b)	Other Domestic Airlines	
	Go Airways	4.45
	IndiGo	10.10
	Jet Airways	38.35
	JetLite	13.17
	Kingfisher Airlines	205.18
	Paramount Airways	4.88
	Spicejet Airways	15.65.10
	Others less than 1 crore $\&$ non-operative airlines.	56.84
	Sub Total	348.62